

Office Notice, Office
Memorandum, of Court
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Fixed for
A-14/1-R during
the week commencing
from 12-4-94 at
Nagpur - Issue notice
accordingly.
by
Sd/- Registrar

Information issued to the
applicant on 23/2/94.

24/2/94

Date: 12.4.94 [Per M.S. Deshpande V.C.]

Mr. S.C. Shrivastava
counsel for the applicant files
memo stating that he is
withdrawing the application as
his grievance have been redressed.
Dismissed as withdrawn.

12/4/94
Order/Judgement despatched
to Applicant/Respondent(s)
on 20/6/94

M.R. Kolhatkar
(M.R. Kolhatkar) (M.S. Deshpande)
M(A) V.C.